

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).3740/2008

(From the judgement and order dated 31/01/2008 in CRLM No.45226/2006  
of The HIGH COURT OF PATNA)

VIJAY KISHORE PRASAD SINGH & ANR.

Petitioner(s)

VERSUS

STATE OF BIHAR & ANR.

Respondent(s)

(With appln(s) for stay)

Date: 30/03/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s)

Mr. Ranjan Kumar, Adv.

For Respondent(s) Mr. Mohit Kr. Shah, Adv.

R2 Mr. Navin Prakash, Adv.

Mr. Ravi Bhushan, Adv.

Mr. Gopal Singh ,Adv.

Mr. Manish Kumar, Adv.

Ms. Sangitaa Singh, Adv.

UPON hearing counsel the Court made the following

ORDER

Leave granted.

Let the hearing of the appeal be expedited.

(Sheetal Dhingra)  
Court Master

(Indu Satija)  
Court Master